

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 92 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s Satish Pawa & Ors. Vs. M/s Index Securities and Research Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

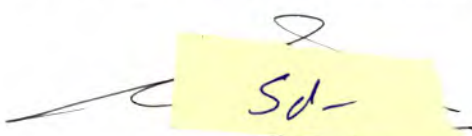
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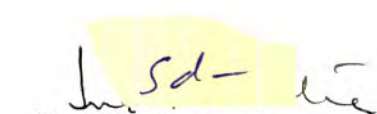
	For the Petitioner (s) :		Mr. Virender Ganda, Sr. Advocate with Mr. Rakesh Kumar, Ms. Sheely Khanna and Ms. Aastha Trivedi, Advocates	
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	For the Respondent (s) :		Dr. U. K. Chaudhary, Sr. Advocate with Mr. Mansumyer Singh and Mr. Himanshu Vij, Advocates	
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ORDER

Be listed for final arguments and disposal of the main CP as well as all pending CAs on 4th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)